### GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

### ADMITTED QUESTION No. 251 TO BE ANSWERED ON 04.02.2025

#### IMPLEMENTATION OF THE AHIDF

### 251. Dr. Amol Ramsing Kolhe:

Shri Bhaskar Murlidhar Bhagare:

Shri Sanjay Dina Patil:

Smt. Supriya Sule:

Prof. Varsha Eknath Gaikwad:

Shri Bajrang Manohar Sonwane:

Shri NileshDnyandevLanke:

Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Amar Sharadrao Kale:

### Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री

be pleased to state.

- (a) The current status of the implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) in the country, State-wise including Maharashtra;
- (b) The manner in which the AHIDF has benefited small and marginal livestock farmers in the country;
- (c) Whether scheme has helped increase income or create employment opportunities for farmers and if so, the details thereof;
- (d) The level of private sector participation in the AHIDF;
- (e) the safeguards implemented to prevent exploitation of small-scale farmers by private players and the number of dairy, meat processing and value-addition infrastructure units established under the AHIDF so far in the State of Maharashtra;
- (f) Whether AHIDF has contributed to improving livestock health and productivity and if so, the specific outcomes achieved;
- (g) The role of modern technology in the projects funded under the AHIDF;
- (h) Whether the Government has taken steps to promote digital solutions and innovations in animal husbandry infrastructure and if so, the details thereof; and
- (i) Whether the Government has introduced any provisions under the AHIDF to support startups and young entrepreneurs in the animal husbandry sector and if so, the details thereof?

#### **ANSWER**

## THE HON'BLE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) The current status of the implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) scheme in the Country, State-wise including Maharashtra may be seen at Annexure-I.
- (b) The Animal Husbandry Infrastructure Development Fund (AHIDF) scheme has significantly benefited small and marginal farmers across various sectors, contributing to

their economic empowerment and improved livelihoods. It is helping in creating better marketing infrastructure for the livestock products produced by the farmers, ensuring better quality, and providing access to the processing facilities for value addition benefiting the farmers for getting remunerative prices. Farmers/ entrepreneurs have been able to move from unorganized market to organized market.

Individuals, Private companies, cooperatives, section 8 companies, MSMEs and Farmer Producer Organizations (FPOs) are eligible to avail the benefits of the Scheme. After merger of the AHIDF with the Dairy Infrastructure Development Fund(DIDF), the Dairy Cooperatives and dairy farmers have also been included thus availing benefits under the scheme. Under AHIDF, 131 Animal Feed Plants (for Poultry and Cattle) with a production capacity of 85.95 lakh metric tonnes per annum have been approved. This initiative will provide farmers with affordable, high-quality, and balanced feed and fodder, thereby enhancing health, productivity, and income from the farmers.

- (c) Yes, the scheme has helped directly in generating employment for 60,000 people and indirectly 2,60,000 farmers have been benefited. Further, by providing access to improved infrastructure, technology, and markets, AHIDF has enabled farmers to increase their production and productivity. This has led to higher income for farmers, as they are able to produce good quality products and sell their products at better prices. So far, the total 366 projects have been approved with the cost of Rs 10367.90 crores under AHIDF.
- (d) So far, under the Animal Husbandry Infrastructure Development Fund (AHIDF)scheme, 366 projects have been approved for interest subvention out of the total 541 sanctioned projects. Out of the approved projects,160 projects have been taken by private companies contributing 43% of the total approved projects. Additionally, projects of 8 Cooperatives, 5 FPOs, 39 individuals, 153 MSMEs, and 1 section 8 company have also been approved.
- (e) The merger of the Animal Husbandry Infrastructure Development Fund (AHIDF) with the Dairy Infrastructure Development Fund (DIDF) has made dairy cooperatives eligible entities under the scheme. This has ensured that small- livestock farmers receive benefits through cooperative structures, which are designed to support equitable access and prevent exploitation by private players. Additionally, Farmer Producer Organizations (FPOs) are also recognized as eligible entities under the scheme, thereby empowering small-scale farmers by providing collective access to financial assistance. The numbers of dairy value addition infrastructure units and other categories established under the AHIDF so far, in the State of Maharashtra is annexed at Annexure II.
- (f) Primarily, the Department of Animal Husbandry and Dairying is implementing a Livestock Health, and Disease Control Scheme to improve the animal health by way of implementation of prophylactic vaccination programme against various diseases of livestock and poultry, disease surveillance and strengthening of veterinary infrastructure.

Additionally, The AHIDF scheme aims to strengthen the infrastructure of veterinary drugs and vaccines through establishment of 3 projects, producing 90 Lakhs Boluses, 400 Lakh No of Tablets, 60,000 Kg powder and 2.75 Lakh of liquid veterinary drugs and medicines 70 Lakhs Vials, and 3 Crores Injections.

Also, by providing the balanced ration the health and productivity is improved which is ensured by the scheme as, 131 projects with the capacity of 85.95 Lakh metric tonnes per annum has been approvedunder AHIDF

For ensuring the better germplasm of Livestock and Poultry, 77 projects of breed improvement (Poultry), and breed multiplication farms (Cattle, Sheep, Goat, Pig) have been approved under AHIDF

(g) and (h)As far as modern technology, digital solutions, and innovations in Animal Husbandry Infrastructure are concerned, the AHIDF scheme encompasses projects for establishing technologically assisted breed multiplication farms, modern dairy processing units, meat processing facilities, animal feed plants, veterinary drug and vaccine production units, and animal waste-to-wealth management systems. The adoption of innovative technologies and digitization in these units is revolutionizing the sector, particularly through environmentally controlled poultry farms and advanced livestock breeding units. Technologies such as automated feeding systems and smart sensors are enhancing efficiency and productivity, while waste management technologies are contributing to sustainability.

Also, National Digital Livestock Mission an initiative by the Department to create digital platform for the livestock sector which will improve productivity, Disease control and traceability of animals

(i) The Start-ups and young entrepreneurs can avail the Animal Husbandry Infrastructure Development Fund (AHIDF) scheme under any of the eligible entities as Individuals, Private companies, section 8 companies, MSME, Farmer Producer's organization (FPOs) and Dairy Cooperatives.

### Annexure-I.

# Lok Sabha Unstarred Question No. 251 To be answered on 04.02.2025

The current status of the implementation of the Animal Husbandry Infrastructure Development Fund (AHIDF) scheme in the Country, State-wise including Maharashtra.

S No	State Name	Approved	<b>Project Cost</b>	Term Loan	<b>Interest Subvention</b>
		Projects	(In Crores)	(In Crores)	Released (In Crores)
1	Maharashtra	63	1836.18	1292.20	39.76
2	West Bengal	31	492.58	328.42	9.67
3	Uttar Pradesh	30	776.00	481.36	19.60
4	Tamil Nadu	29	1294.62	841.95	33.90
5	Karnataka	26	741.16	466.55	22.92
6	Punjab	26	547.40	329.67	9.87
7	Haryana	22	484.29	275.70	11.44
8	Madhya Pradesh	18	712.32	474.51	19.90
9	Andhra Pradesh	17	260.29	145.06	4.92
10	Rajasthan	17	256.25	168.58	4.24
11	Telangana	17	959.87	661.99	29.34
12	Gujarat	16	944.53	746.92	17.67
13	Odisha	13	211.18	139.88	2.51
14	Jharkhand	8	145.48	104.40	4.61
15	Assam	7	91.37	45.14	1.99
16	Chhattisgarh	7	240.02	191.00	4.83
17	Bihar	5	195.66	124.35	10.60
18	Himachal Pradesh	5	63.01	37.03	0.12
19	Jammu& Kashmir	3	4.17	2.60	0.02
20	Kerala	3	11.87	8.60	0.22
21	Uttarakhand	2	95.12	76.00	2.51
22	Puducherry	1	4.55	2.50	0.00
	Grand Total	366	10367.94	6944.41	250.66

### Annexure-II

### Lok Sabha Unstarred Question No. 251 To be answered on 04.02.2025

The number of dairy and value addition infrastructure units established under the AHIDF in the State of Maharashtra:

S No	Category of Infrastructure	<b>Completed Projects</b>
1	Dairy Processing & Value Addition	21
2.	Breed improvement technology and breed multiplication farms	5
3.	Animal feed plants (Cattle and Poultry feed)	15
4.	Setting up of Veterinary vaccine and drug production Facilities	1
	Grand Total	42